RAJYA SABHA

Road damage in Assam

1752. SHRIMATI SYEDA ANWARA TAIMUR : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the damage caused by recent flood on National Highways in Assam;

(b) what steps Government propose to take for the roads and bridges in the flood affected areas; and

(c) the amount of money proposed to be sanctioned for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Nearly twenty-five per cent of total length of National Highways in Assam was adversely affected due to submergence, washing away of culverts, breach in embankment, damages to road crust and bridges etc.

(b) and (c) An amount of Rs. 8.56 crore has already been released to the State on *ad hoc* basis for carrying out immediate restoration of flood damages to maintain the National Highways in traffic worthy condition. The State Government have been requested to prepare detailed proposals for the restoration of flood damages and forward the same to this Ministry for approval.

Upgradation of NH-48

1753. DR. VUAY MALLYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the State Government of Karnataka has submitted a proposal to the Central Government for four-laning of Neelamangala bypass to Mangalore on NH-48;

(b) what is the reaction of the Central Government to the said proposal; and

(C) by when the proposal is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA). (a) Yes, Sir. Government of Karnataka has submitted a proposal for four-laning of Neelamangala bypass to Mangalore Section of NH-48.

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